

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**NOTIFICATION**

**R.O.C.NO.252/2020-RC, DATED 25-11-2020**

**REF:**High Court's Notification No.1/2020-Estt., dated 14-07-2020 issued inviting applications from the eligible candidates for appointment to two (02) posts of Upper Division Steno in the Telangana High Court Service.

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It is to inform that, the applications of the following candidates applied for appointment to the posts of Upper Division Steno under direct recruitment in the Telangana High Court Service, are rejected, as they do not possess the requisite qualification as prescribed in the notification cited.

<b>Sl.No.</b>	<b>Name of the candidate with father / spouse name</b>
01.	Emani Divya Sree, D/o E.Prabhu Kumar
02.	Anipudi Chandra Vindhya, D/o Anipudi Yesudas
03.	K.Mythili Krishna, D/o late K.Varadarajulu
04.	Kolli Prasanna, D/o Kolli Nageswar Rao
05.	Rayigani Shashikala, D/o Rayigani Shanthaiah
06.	Challa Pavani Latha, W/o Challa Parusharam Reddy
07.	Kaveti Jayasree, W/o K.N.Shanker

  
**REGISTRAR (JUDICIAL-I)**  
**F.A.C. REGISTRAR (RECRUITMENT),**